

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 307 of 2020

*[Pundlik S/o Mahadu Kharade Vs. State of Maharashtra through P.S.O., Sakharkhed through
A.P.P Mehkar]*

with

Criminal Application (BA) No. 308 of 2020

*[Ramrao Shankarrao Biradar Vs. The State of Maharashtra through P.S. Sakharkhed, Tq. &
Distt. Buldhana]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri A. V. Band, Advocate for the applicant
Mrs. Mayuri Deshmukh, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Heard learned Advocate Shri Band for the
applicants and Mrs. Deshmukh, learned Additional Public
Prosecutor for the non-applicant.

Temporary bail is already granted.

List both these applications for further
consideration on 5-5-2020.

JUDGE

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